

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

1. IA 1871/2024 In C.P.(IB)/1262(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - Avil Menezes Liquidator of  
Parekh Aluminex Limited  
IN THE MATTER OF  
Kotak Mahindra Bank Ltd.  
V/s  
Parekh Aluminex Ltd.**

**Section: Rule 11 of NCLT, 2016 U/s 7 of (IBC)**

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**ORDER**

**IA.No.1871/2024**: - Adv. Jesal Singh appeared for the Liquidator through VC. List this matter on **04.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**